

National Company Law Tribunal

Allahabad Bench

CP NO. UB/68/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Prabodh Kumar Gupta Vs. Jag

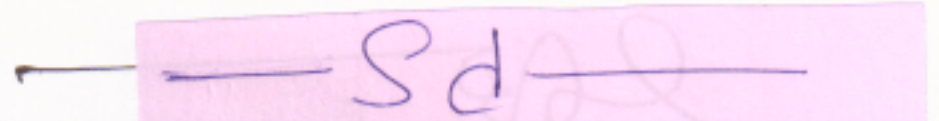
SECTION OF THE COMPANIES ACT: U/S

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No. (IB) 68/ALD/2017

Parties are represented by their respective counsels. Argument on behalf of
both the parties are heard. Liberty is granted to file written submission, if any, within
two weeks. Judgement is reserved.

Dated: 11.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
P.K. Jyoti